



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)(Suo Moto)/13/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA, ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
37	WP(C)(Suo Moto)/1/2019 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SC, GHC	MR C BARUAH, SC, AG GA, ASSAM MR P J SAIKIA (R-5) MR H I CHOUDHURY (R-5) MR A K GUPTA (R-5)
38	WA/231/2022 FIXED	NITUL CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
ORDERS				
39	PIL/1/2022 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. P GOSWAMI (r-1) MR H K SARMA (r-1) SC, HOUSING AND URBAN AFFAIRS
40	WA/194/2022 BY SLIP	SHAMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS. F	MR. M U MONDAL MD. I H KHAN MR K ISLAM	GA, ASSAM SC, REVENUE
41	I.A.(Civil)/2129/2022 BY SLIP in WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. Versus BONDITA BORAH AND 18 ORS.	MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, APSC MS. S S SAIKIA

WITH WP(C)/28/2021	BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MS. S S SAIKIA	MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
WITH I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN
WITH I.A.(Civil)/1572/2022 in WP(C)/28/2021) THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
WITH I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
WITH 42 WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
WITH 43 WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
WITH 44 PIL/83/2021	SIDHARTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
WITH I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
WITH 45 WP(C)/1208/2022	DHRITIDEEP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022

10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
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14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
19)	MR. S SINHA	11-08-2022	To	20-08-2022
20)	MS. T SOM	12-08-2022	To	16-08-2022
21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/5239/2022 B/O	DEVANAND SINGH AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. GA, ASSAM
48	WP(C)/5256/2022 B/O	KHAN MAZAMMIL HAQUE AND 59 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, SSA
ADMISSION				
49	WP(C)/225/2020 FIXED, CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
50	WP(C)/1067/2021 FIXED, CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
51	WP(C)/2256/2022 CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
WITH				
52	WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
WITH				
53	WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
32	WP(C)/4429/2022 FIXED	ALL ASSAM MINORITY YOUTH ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. Y S MANNAN MR. T BAIDYA MR. A S AKAND MR J ISLAM MR. A HUSSAIN MS N DEKARAJA MS S DEVI	GA, ASSAM
33	WP(C)/5244/2022 B/O	SAHAB UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR S. I. KHAN	GA, ASSAM SC, HEALTH
<u>ADMISSION</u>				
34	WP(C)/4954/2019 FIXED	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
<u>ORDERS</u>				
35	Review.Pet./129/2022 WITH MACApp./667/2017 (D/O), FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus BANTI DEKA AND 6 ORS (F)	MR.U K GOSWAMI MR. R GOSWAMI MR D DEKA	MR. A MANNAF
36	WITH I.A.(Civil)/1408/2022 in MACApp./667/2017 (D/O)	SMTI BANTI DEKA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS	MR.A MANNAF	MR. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
34	WP(C)/764/2022	KANTA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
35	WP(C)/765/2022	KAVITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
36	WP(C)/766/2022	ANKITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus ANKITA DIDWANIA		
	WITH			
37	WP(C)/767/2022	NIRMALA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
38	WP(C)/852/2022	SWETA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI

39	WITH WP(C)/1179/2022	SMT. ROSHNI DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
40	WITH WP(C)/1427/2022	USHA DEVI AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
41	WITH WP(C)/1434/2022	SANDEEP AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
42	WITH WP(C)/1455/2022	BANDANA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
43	WITH WP(C)/1533/2022	SANJAY AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<u>ADMISSION</u>				
44	WP(C)/2295/2015 BY SLIP	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
45	WITH WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
46	WITH WP(C)/3278/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
47	WITH WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
48	WITH WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
49	WITH WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
50	WP(C)/3559/2022 BY SLIP	TRISHNA BORGHAIN CHETIA Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE

ORDERS

51 WP(C)/422/2022 CHANDRA PRAKASH SHILL MR. P K ROYCHOUDHURY GA, ASSAM
PERSONAL APPEARANCE, BY SLIP **Versus** MR. N G KUNDU MR. J HANDIQUE
THE STATE OF ASSAM AND 11 ORS MR G DEKA MS. P R MAHANTA
MR. R BORPUJARI
MS. N BORDOLOI
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC, FINANCE

WITH

I.A.(Civil)/2352/2022
in WP(C)/422/2022

GYANENDRA DEV TRIPATHI
Versus
CHANDRA PRAKASH SHILL AND 11 ORS

MR. D SAIKIA
MR. J HANDIQUE
MS. P R MAHANTA
MR. R BORPUJARI
MS. N BORDOLOI

MR. P K ROYCHOUDHURY
MR. N G KUNDU
MR G DEKA

HEARING

52 MACApp./1005/2018 ICICI LOMBARD GENERAL INSURANCE MR. A J SAIKIA MR. M TALUKDAR (R-1,2)
WITH LCR, BY SLIP COMPANY LIMITED MR. U K DUTTA MR. B P SINHA (R1)
Versus MR. B KAKATI MR. A SHAKIL (R-1,2)
SMTI MENAKA DEVI AND 4 ORS MR. K BORAH
MS B KASSHYAP

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:50 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	AB/2217/2022 FIXED.	IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
19)	MR. S SINHA	11-08-2022	To	20-08-2022

20)	MS. T SOM	12-08-2022	To	16-08-2022
21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
52	Bail Appln./1462/2022 FIXED.	BHASKAR BARMAN Versus THE STATE OF ASSAM	MR. K SINGHA MR S GAUTAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
19)	MR. S SINHA	11-08-2022	To	20-08-2022
20)	MS. T SOM	12-08-2022	To	16-08-2022
21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,11th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/5053/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, PWD
ORDER (STAY VACATING)				
21	I.A.(Civil)/2238/2022 FIXED in WP(C)/2138/2022 WITH WP(C)/2138/2022	DIPAK RABHA Versus SAHABUL ISLAM AND 6 ORS. SAHABUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MR K L GUPTA MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. B D GOSWAMI SC, FOREST MR. K N CHOUDHURY (R6) MR. B CHAKRABORTY (R6) MR K L GUPTA (R6) SC, FOREST
ADMISSION				
22	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
23	WP(C)/6367/2021 FIXED	M/S PUL PUL MANUFACTURER Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. B BHUYAN MS N ISLAM	SC, HIGHER EDU GA, ASSAM
24	LA.App./9/2022 B/O WITH I.A.(Civil)/2374/2022 in LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA MR A SARMA	GA, ASSAM GA, ASSAM
HEARING				
25	WP(C)/2033/2014 FIXED	JERICHO DETERGENT PVT. LIMITED and ANR. Versus THE UNION OF INDIA and 5 ORS	MR.K AGARWAL MR.K GOSWAMI MR.R R KAUSHIK MS.P BORAH MR.R KAMAN	GA, ASSAM C.G.C. MR.K K PARASAR-1 A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
19)	MR. S SINHA	11-08-2022	To	20-08-2022
20)	MS. T SOM	12-08-2022	To	16-08-2022
21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	Crl.Rev.P./395/2022 FIXED.	JOYNAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M H LASKAR	PP, ASSAM
ADMISSION				
37	Crl.Pet./702/2021 FIXED.	SANJEEV DEY AND ANR. Versus DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 11/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
16	CRP(IO)/183/2022 B/O	AMBIYA KHATOON Versus RAHENA SULTANA AHMED AND ANR	MR D K MEDHI MR. K BORUAH MR. M ALOM	
17	CRP(IO)/186/2022 WITH OFFICE NOTE, FIXED	JAINEX TEA COMPANY PRIVATE LIMITED Versus ASSAM VALLEY TEA AND TRADING COMPANY PRIVATE LIMITED AND 6 ORS	MR H MAURYA	
<u>ADMISSION</u>				
18	MACApp./451/2022 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/2303/2022 in MACApp./451/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	
19	MACApp./454/2022 FIXED	KRISHNA BURAGOHAIN DAS AND 2 ORS. Versus JOGEN BANIA AND ANR. (D)	MR. J KALITA MR N SARMA	
20	MACApp./455/2022 FIXED	TATA AIG GENERAL INSURANCE CO. LTD Versus MD. SARUL HAQUE LASKAR @ SARUL ALAM LASKAR @ SAHARUL ALAM LASKAR AND ANR	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR MS. M BORUAH
	WITH I.A.(Civil)/2308/2022 in MACApp./455/2022	TATA AIG GENERAL INSURANCE CO. LTD Versus MD. SARUL HAQUE LASKAR @ SARUL ALAM LASKAR @ SAHARUL ALAM LASKAR AND ANR	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR MS. M BORUAH
21	MACApp./468/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. KANIKA ROY AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

WITH
I.A.(Civil)/2323/2022
in MACApp./468/2022

THE NATIONAL INSURANCE COMPANY
LIMITED

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

Versus

SMTI. KANIKA ROY AND 4 ORS

SMTI. PRANITA TALUKDAR DEKA @
PRANITA DEKA AND 2 ORS

MR. A BHATTACHARYYA
MR. S SINGH

MR. K K BHATRA
MR. R K BHATRA (R1)
MS R GANGAWAT (R1)
MS M N KONYAK (R1)

Versus

M/S UNITED INDIA INSURANCE CO. LTD.
AND 3 ORS

NATIONAL INSURANCE COMPANY
LIMITED

MR. R K BHATRA
MR. A LAHKAR

Versus

SRI UNMEKH GOGOI @ BISHAL GOGOI
AND ANR

WITH
I.A.(Civil)/2351/2022
in MACApp./474/2022

NATIONAL INSURANCE COMPANY
LIMITED

MR. R K BHATRA
MR. A LAHKAR

Versus

SRI UNMEKH GOGOI @ BISHAL GOGOI
AND ANR

WITH
I.A.(Civil)/2353/2022
in MACApp./474/2022

NATIONAL INSURANCE COMPANY
LIMITED

MR. R K BHATRA
MR. A LAHKAR

Versus

SRI UNMEKH GOGOI @ BISHAL GOGOI
AND ANR

WITH
I.A.(Civil)/2354/2022
in MACApp./474/2022

NATIONAL INSURANCE COMPANY
LIMITED

MR. R K BHATRA
MR. A LAHKAR

Versus

SRI UNMEKH GOGOI @ BISHAL GOGOI
AND ANR

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
16	RSA/11/2009 CAVT. NO. 1071/08 AT 2:00 P.M.	ON THE DEATH OF MD. KAMRUZ ZAMAN HIS LEGAL HEIRS, JAMILA BEGUM AND ORS Versus ON THE DEATH OF DR.KHURSHID ALOM HIS LEGAL HEIRS SMT. DEEPA KHURSHID AND ORS	MR.B C DAS (P-1) MR.U DUTTA	MD.S ALI MR.M ALAM FOR CAVEATOR
17	MACApp./103/2012 AT 2:00 P.M.	SMTI GITA TALUKDAR Versus THE REGIONAL MANAGER and ANR,	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MR.D N CHOUDHURY MISSR KAUR	MR.B C DAS MR.R C PAUL MR.S ROY
18	MACApp./350/2016 AT 2:00 P.M.	NATIONAL INSURANCE CO. LTD. Versus SMTI BABITA SAHA and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.M BHUYAN(R-1) MR.N D BHUYAN(R-1) MS. M CHOUDHURY MR.A AHMED(R-6) MS C BORAH
19	RSA/8/2022 AT 2:00 P.M.	ON THE DEATH OF NAZMUL HAQUE CHOUDHURY, HIS LEGAL HEIR MUSSTT. FATIMA KHATUN CHOUDHURY @ Versus MD. FARUK AHMED LASKAR AND 10 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR G N SAHEWALLA (r-4 to 11) MD ASLAM (r-4 to 11) MR. P DEKA (r-4 to 11) MS. S KATAKEY (r-4 to 11)
ADMISSION				
20	MACApp./452/2022 FIXED WITH I.A.(Civil)/2304/2022 in MACApp./452/2022	NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS NEW INDIA ASSURANCE COMPANY LTD Versus SMT KANAKLATA JAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	
21	MACApp./458/2022 FIXED	MRS ULBI PUMA Versus SHRI JEOTI DUTTA AND ANR	MR. B DEKA	

22	MACApp./459/2022 FIXED	MD. RINUL ALI Versus M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR S DUTTA (r-1) MS. M CHOUDHURY (r-1) MS C BORAH
23	MACApp./472/2022 FIXED	NATIONAL INSURANCE CO. LTD Versus MISS SNEHA GURUNG AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MS. S KHOUND MR D BHUYAN	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
	WITH I.A.(Civil)/2345/2022 in MACApp./472/2022	NATIONAL INSURANCE CO. LTD Versus MISS SNEHA GURUNG AND 3 ORS	MR. K K BHATRA MS. S KHOUND	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
	WITH I.A.(Civil)/2347/2022 in MACApp./472/2022	NATIONAL INSURANCE CO. LTD Versus MISS SNEHA GURUNG AND 3 ORS	MR. K K BHATRA MS. S KHOUND	MR. A SARMA MR M K ROY SC, G M D A SC, GMC
	WITH I.A.(Civil)/2349/2022 in MACApp./472/2022	NATIONAL INSURANCE CO. LTD Versus MISS SNEHA GURUNG AND 3 ORS	MR. K K BHATRA MS. S KHOUND	MR. A SARMA MR M K ROY SC, G M D A SC, GMC

HEARING

24	RSA/150/2018 P/H, FIXED, WITH LCR	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. T U LASKAR MR. N DHAR MR . B MALAKAR MS. K BARUAH MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
25	RSA/25/2013 WITH LCR, FIXED	ABDUL SALAM@ ABDUS SALAM and ANR, Versus JULHAS ALI and ORS	MR.N DHAR MD.B HUSSAIN MR.P B MAZUMDER	MR.B BANERJEE MR.A ROSHID MR.A ROSHID MS. R CHOUDHURY MS.M R DEVI MS.M R DEVI MR.A MOBARAQUE

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022
19)	MR. S SINHA	11-08-2022	To	20-08-2022
20)	MS. T SOM	12-08-2022	To	16-08-2022
21)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 11th DAY OF AUGUST, 2022]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH
[COURT NO. 19]

FOR JUDGMENT

[**JUDGMENT OF THE FOLLOWING CASE PERTAINING TO
KOHIMA BENCH WILL BE DELIVERED BY HIS LORDSHIP
AT THE PRINCIPAL SEAT AT 2:00 PM THROUGH REMOTE
VIDEO CONFERENCING**]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/ksa-iewd-qus>

- | | | | | |
|---|--------------------------|--|---|--|
| 1 | WP(C) 84(K)/2016 | SMTI. SASHINARO

Vs

THE STATE OF NAGALAND AND
67 ORS | MR. I. IMTI LONGCHAR
HISINLO
SUPONGWATI WALLING
KIROBA | NUKSUNGTILA
MR. PFOSEKHO PFOTTE
MS. V.SUOKHRIE |
| 2 | WITH
WP(C) 85(K)/2016 | SMTI. SASHILA LONGKUMER

Vs

STATE OF NAGALAND AND 67
ORS | MR. I. IMTI LONGCHAR
HISINLO
SUPONGWATI WALLING
KIROBA | NUKSUNGTILA
MR. PFOSEKHO PFOTTE
MS. V.SUOKHRIE |
| 3 | WITH
WP(C) 86(K)/2016 | MISS VIKUOBINUO NISA

Vs

STATE OF NAGALAND AND 67
ORS. | MR. I. IMTI LONGCHAR
HISINLO
SUPONGWATI WALLING
KIROBA | NUKSUNGTILA
MR. PFOSEKHO PFOTTE
MS. V.SUOKHRIE |

TOTAL - 3
